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F.No.26014/77/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 17th August, 2016.

NOTIFICATION No. 33/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri Bhupinder Kumar Khosla, Assistant Commissioner for retirement from Indian Revenue Service (Customs & Central Excise) with effect from 2nd September, 2016 under Rule 56(k) of the Fundamental Rules.

(S.A. Amsari)

Under Secretary to the Government of India
Tel. No. 23095528

(Notification No. 33/2016 (F.No. 26014/77/2016-Ad.IIA dated 17th August, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise, (Chandigarh Zone), Central Revenue Building, Plot No. 19, Sector 17-C, Chandigarh – 160017. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.